

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/8220/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 21st September, 2021.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJ/BAJ/2022/1075 dtd. 17.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to **avail the entire Civil vacation from 02.10.2022 to 18.10.2022 along with station leave permission from the evening of 01.10.2022 till the morning of 19.10.2022**, has been granted.

The Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, Bajali, Pathsala and in her absence the next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/8221-8222/A, dated , 21-09-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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